GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

STARRED QUESTION NO:102
ANSWERED ON:16.11.2010
VIOLATION OF TELEVISION NETWORK REGULATIONS
Alagiri Shri S.; Vasava Shri Mansukhbhai D.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Cable Television Networks (Regulations) Act, 1995 and the Rules framed thereunder envisage stringent punitive action against Television channels found to be violating its conditions;
- (b) if so, the details thereof;
- (c) whether despite the legal provision and the various measures stated to have taken by the Government, depiction of violence, obscenity and vulgarity on private TV channels continue to take place unabated;
- (d) if so, the details in respect of those channels which had indulged in violations more than once during the last three years; and
- (e) if so, whether the Government proposes to adopt new strategies to deal with such violations?

Answer

THE MINISTER OF INFORMATION & BROADCASTING (SMT AMBIKA SONI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 102 FOR ANSWER ON 16.11.2010

- (a) Yes Sir.
- (b) All programmes telecast on Television channels transmitted/ retransmitted through cable TV network, are required to adhere to the Programme Code and Advertising Code provided in the Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder. Whenever any violation of the Codes is brought to the notice of the Government, action is taken as per the above mentioned rules keeping in view the nature of violation.
- (c) Certain instances of violations of the Programme and Advertisement Code have been brought to the notice of the Government
- (d) Details annexed.
- (e) This Ministry has constituted an Inter Ministerial Committee (IMC) to look into the violations of the Programme and Advertisement Codes. IMC has representatives from Ministry of Home Affairs, Defence, External Affairs, Law, Women and Child Development, Health and Family Welfare and Advertising Standards Council of India (ASCI). IMC meets regularly and recommends action against violations.

Government has also set up an Electronic Media Monitoring Centre (EMMC) to monitor the content telecast on Private satellite television channels round the clock.

Government had constituted a committee for reviewing the existing Programme and Advertising Codes prescribed under the Cable TV Networks (Regulation) Act, 1995 to provide greater specificity to the provision of existing codes. The committee has made recommendations in the form of draft 'Self-regulation Guidelines for the Broadcasting sector' which is available on the Ministry's website http://mib.gov.in under the heading "Codes Guidelines Policy".

Ministry has been holding consultations with all concerned stakeholders to arrive at a broad consensus on the recommendations of the committee. A task Force has been set up under the Chairmanship of Secretary (I&B) for holding wider consultations with stakeholders to arrive at a consensus regarding the provision of the draft content code.

ANNEXURE

ANNEXURE IN REPLY TO PART (D) OF THE LOK SABHA STARRED QUESTION NO. 102 FOR REPLY ON 16.11.2010

CHANNELS WHICH HAVE VIOLATED CABLE TELEVISION NETWORKS (REGULATION) ACT, 1995 MORE THAN ONCE

DURING THE LAST THREE YEARS i.e. 2008 TO 2010 As on 11.11.2010

- Sl.No. Name of the $\,$ Date of SCN Reasons for issue $\,$ Action Taken Channels issued $\,$ of SCN $\,$
- 1 Bindass 11.09.2008 Programme titled Warning dated 25.11.2008 'Dadagiri' issued to the Channel.
 - 29.07.2009 Telecast of an indecent An Advisory dated serial 'Sun Yaar Chill 29.12.2009 issued to Maar' the channel.
 - 26.08.2009 Telecast of the Reality A Warning dated
 Show 'Dadagiri" 04.03.2010 issued to
 the channel.
- 2 Channel [V] 08.10.2008 Telecast of obscene Warning dated 03.07.2009
 reality beauty show titled issued to the Channel.
 'Get Gorgeous 5'
 - 29.07.2009 Telecast of an indecent A Warning dated programme titled 'Launch Pad' 11.12.2009 issued to the channel.
- 3 Colors 28.11.2008 Telecast of a reality show An Advisory dated
 'Big Boss Season 2' 03.06.2009 was issued
 to the Channel.
 - 29.07.2009 Telecast of a serial 'Koi A Warning dated Aane Ko Hain' encouraging 29.12.2009 issued to superstition the channel.
 - 26.10.2009 Telecast of the reality show A Warning dated 'BIG BOSS Season -3' 18.12.2009 issued to the channel.
 - 22.01.2010 Telecast of tele-serial A Warning dated 'Bairi Piya' 18.08.2010 was issued to the channel.
- 4 IBN7 24.06.2008 News item based on visuals An Advisory dated from violence in Maharastra 31.12.2008 issued by the supporters of to the Channels.

 Navnirman Sena.
 - 11.08.2008 News Story with the title A warning dated 'Aapke Ghar Sri Ram' 23.03.2009 issued to the Channel.
 - 13.01.2010 Telecast of a programame A Warning dated showing Mr. Munir Khan 16.04.2010 issued advertising and advocating to the channel his treatment of serios deseases without any scientific proof.
- 5 India TV 28.11.2008 Telecast of news item on An Advisory dated Terrorist Attack in Mumbai - 24.02.2010 issued to all

28.11.2008 Telecast of news item on A Warning dated Sant Sri Aasaram Bapu. 22.06.2009 issued to the Channel.

6 MTV 22.02.2008 Telecast of advt. of Order dated 02.05.2008
'New Axe Deodorant'. directing the Channel
to run an apology
scroll for three days.
The Channel complied
with the directions.

31.03.2009 Telecast of obscene, Order dated 01.07.2009 indecent and vulgar programme issued to the Channel titled 'MTV Rodies'. directing it to run apology scroll for three days. The channel complied with the direction.

02.06.2009 Telecast of the programme A Warning dated titled 'Vodafone MTV 04.01.2010 issued to Splitsvilla-2' uttering unfair the channel with the remark to another participant. direction to run apology scroll for three days.

The channel complied with the direction.

Matter Closed.

03.02.2010 Telecast of reality show A Warning dated channel `Splitsvilla-3` 26.04.2010 issued to the with the direction to run apology scroll for three days.

The channel complied with the direction.

7 NDTV Imagine 28.07.2009 Telecast of a tele-serial An Advisory dated titled 'Bandini' showing 01.12.2009 was issued indecent visuals to the channel.

06.10.2009 Telecast of the serial A Warning dated 'Pati, Patni aur Woh' 03.03.2010 issued to the channel.

8 News 24 24.06.2008 News item based on visuals An Advisory dated from violence in Maharastra 31.12.2008 issued by the supporters of Navnirman to the Channels. Sena.

28.11.2008 Telecast of a reality show A Warning dated 'Big Boss Season - 2' 03.06.2009 was issued to the Channel.

9 SONY 26.08.2009 Telecast of the Reality Show ' A Warning dated Iss Jungle Se Mujhe Bachao' 11.12.2009 issued to the channel.

16.10.2009 Telecast of the programme An Advisory dated 'Entertainment Ke Liye Kuch 04.03.2010 issued Bhi Karega' to the channel. 10 Star Annando 05.01.2010 Surrogate advertisement A Warning dated of liquor product through 06.04.2010 issued telecst of the advertisement to the channel. of 'Blenders Pride Music CD's'

02.04.2010 Displaying the personal An Advisory dated mobile number. 30.09.2010 issued to the channel

11 Star News 22.02.2008 Telecast of advt. of Order dated 02.05.2008

'New Axe Deodorant'. directing the Channel
to run an apology scroll
for three days.
The Channel complied
with the directions.

23.03.2009 Telecast of News item on An Advisory dated protest against the terrorist 11.12.2009 issued attacks in Mumbai. to the channel.

12 Star Plus 22.07.2009 Telecast of a obscene, A Warning dated vulgar & indecent Reality 27.11.2009 issued to Game Show titled 'Such the channel. The channel Ka Samna' was also directed that while formatting a programme based on international format, channel should keep in view the Indian ethos and culture as well.

23.10.2009 Telecast of the serial A Warning dated 'Sapana Babul Ka- Bidaai 04.03.2010 issued to the channel.

13 TV 5 16.09.2008 Telecast of an objectionable An Order dated news item on Madarsa's 24.06.2009 issued to the Channel with the direction to run apology scroll for three days. The channel complied with the direction.

25.02.2010 Telecast of a programme A Warning dated titled `Chintamani` and 18.08.2010 was issued `Big Screen` showing to the channel with the obscene visuals direction to run apology scroll.

14 VH-1 19.08.2009 Telecast of the programme Warning dated 08.12.2009 'Saturday Night Live' issued to the channel. showing indecent visuals.

11.09.2009 Telecast of the programme An Order dated 05.03.2010
'South Park' issued to the channel
directing it to take the
programme off air. The
channel complied with
the direction.